

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 500 of 2000

Jabalpur, this the 13th day of March 2003

Hon'ble Mr. Justice N.N. Singh - Vice Chairman
Hon'ble Mr. R. K. Upadhyaya - Member (Admnv.)

Kishore Singh
S/o Late Shri Amar Sing
Aged 70 Years
R/O 365 East Kariya Pathar
Ghamapur, Jabalpur

- APPLICANT

(By Advocate - None)

VERSUS

1. Union of India
Through Secretary
Ministry of Defence
Dept. of Defence Prdduction
New Delhi-110011

2. The Director General
Ordnance Factories
10, A Auckland Road,
Calcutta

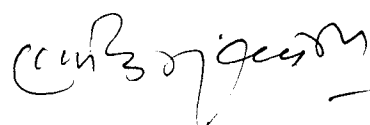
3. The General Manager
Gun Carriage Factory
Jabalpur (MP)

-RESPONDENTS

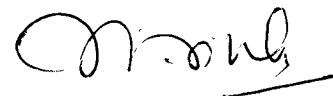
(By Advocate- Shri P. Shankaran)

ORDER (Oral)

On 16.3.2001 and 6.9.2001 none appeared on behalf of the applicant. Today also nobody is present on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly this DA is dismissed for non-prosecution.



(R.K.Upadhyaya)
Member (A)



(N.N. Singh)
Vice Chairman

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि अर्पित:-

- (1) सचिव, जय न्यायपालिका, जबलपुर
- (2) ~~जय न्यायपालिका, जबलपुर~~ के काउंसिल
- (3) ~~जय न्यायपालिका, जबलपुर~~ के काउंसिल
- (4) जय न्यायपालिका, जबलपुर न्यायपीठ सूचना एवं आवश्यक कार्यवाही हेतु

Kushal Singh JJB
B. Shankaran 1A/4

[Signature]
उप-सचिव 28/3/03

Issued
On 20.3.03